

**Government of India**  
**Ministry of Coal**  
**Lok Sabha**  
**Unstarred Question No. 4199**  
**To be answered on 21.03.2018**  
**Coal Reserves in CIL**

**4199. SHRI A. ARUNMOZHITHEVAN:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has decided to allot 11 coal mines to Coal India Limited (CIL), if so, the details thereof;
- (b) whether the Coal India Limited is also planning to increase the production capacity by 225 million tonnes, if so, the details thereof;
- (c) whether CIL had informed the Government that its three subsidiaries do not have adequate coal reserves at present; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**ANSWER**

**MINISTER OF RAILWAYS AND COAL**  
**(SHRI PIYUSH GOYAL)**

(a) to (d): Coal India Ltd. (CIL) had requested the Government for allotment of additional coal mines so as to make its 3 subsidiaries viz. Eastern Coalfields Ltd. (ECL), Bharat Coking Coal Ltd. (BCCL) and Western Coalfields Ltd. (WCL), 100 MT plus coal producing subsidiaries as these 3 subsidiaries do not have adequate coal reserves at present. Considering the request of CIL, 11 coal mines have been allocated to CIL under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the MMDR Act, 1957. Addition of these 11 coal mines will add about 225 MT of coal in its annual production capacity. The details of these 11 coal mines are as under:

<b>Sl. No</b>	<b>Name of Coal Mine</b>	<b>Location</b>	<b>Name of Subsidiary company of CIL</b>
1	Amarkonda Murgadangal	Jharkhand	ECL
2	Brahmani	Jharkhand	
3	Chichro Patsimal	Jharkhand	
4-5	Rampia and Dip side of Rampia	Odisha	WCL
6-7	Ghogharpalli and Dip Extension of Ghogharpalli	Odisha	
8	Mandar Parvat	Bihar	BCCL
9	Dhulia North	Jharkhand	
10	Mirzagaon	Bihar	
11	Pirpainti- Barahat	Jharkhand	

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